

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 18<sup>th</sup> March, 2024

**NO. LJ (B) 17/2019/235** - In exercise of the powers conferred by Section 21 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Special Executive Magistrates and in connection with the forthcoming General Election to the Lok Sabha – 20~~24~~ for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
<b>LIST OF STATIC SURVEILLANCE TEAM (SST)</b>			
1.	Shri Arkebish R. Marak, Block Social Audit Resource Person, (BSARP).	North Garo Hills District, Resubelpara	Deputy Commissioner, Resubelpara.
2.	Shri Anisul Islam, Agriculture Inspector Sambrak State Seed Farm, NGH.	-do-	-do-
3.	Shri Chingchak Areng, BPM, NRLM, Kharkutta Block.	-do-	-do-
4.	Shri Bilsrang Areng, BPM, NRLM, Resubelpara C&RD Block.	-do-	-do-
5.	Shri Chamboo K. Sangma, Protection Officer, District child Protection Unit, NGH.	-do-	-do-
6.	Shri Fernandes G. Momin, J.E., Kharkutta C&RD Block.	-do-	-do-
7.	Shri Parikhit Cherenga, Weaving Inspector, Handloom Dev. Officer.	-do-	-do-
8.	Shri Porwin Kari Challam, Expert Dyer, Handloom Dev.	-do-	-do-
9.	Shri Stranger Momin, DPM, DRDA, NGH.	-do-	-do-
10.	Shri Jeebach Jha, SDO, Water Resources, NGH.	-do-	-do-
11.	Shri Arnold S. Sangma, AE, Bajengdoba, C&RD Block.	-do-	-do-
12.	Shri salnoop Marak, JE, Municipal Board, Resubelpara.	-do-	-do-
<b>LIST OF FLYING SQUAD TEAM (FST)</b>			
13.	Shri Nikcheng R. Marak, APO Kharkutta C&RD Block.	-do-	-do-
14.	Shri Rimki Mannar, Project Executive (Form Livehood) Kharkutta Block.	-do-	-do-
15.	Shri Dikkimber Sangma, JE, Urban Affairs, Resubelpara.	-do-	-do-
16.	Shri Achilles Tangrik D. Shira, CDPO, Resubelpara.	-do-	-do-

17.	Shri Mikehenchard Ch. Momin, JRDO, Resubelpara C&RD, Block.	-do-	-do-
18.	Shri Rikcheng M. Sangma, Superintendent Children Home Boys, NGH, Resubelpara.	-do-	-do-
19.	Shri Cletush B. Sangma, BPM, NRIM, Bajengdoba C&RD Block.	-do-	-do-
20.	Shri Kontectmarak, Asstt. Manager, MBMA/MBDMA, Resubelpara.	-do-	-do-
21.	Shri J.R.R. Marak, Lecture DIET, Resubelpara, NGH.	-do-	-do-
22.	Shri Lindrid Sangma, Programme Associate, RGSA.	-do-	-do-
23.	Shri Babylon M. Sangma, Lecturer, DIET, Resubelpara, NGH.	-do-	-do-
24.	Shri Barnawell Shira, JE, Water Resources, NGH.	-do-	-do-
<b>LIST OF VIDEO SURVEILLANCE TEAM (VST)</b>			
25.	Shri Baity R. Marak, J.E. PWD (Roads), Kharkutta.	-do-	-do-
26.	Shri Madhabendra Narayan Neogi Asst. Teacher, Baksalpara Secondary School.	-do-	-do-
27.	Shri Mathew N. Marak. Asstt. Teacher, united Chima Jambal Secondary School.	-do-	-do-
28.	Shri Printus M. sangma, DPM, DMMU, MSRI.S., Resubelpara NGH.	-do-	-do-
29.	Shri Lalmingthang Hanghai, Assistant Manager, DPMU, NGH.	-do-	-do-
30.	Shri Churchill W. Sangma, Asstt. Professor, Mendipathar College.	-do-	-do-
31.	Shri Swarup Rabha, JE, AEE, PWD (Road).	-do-	-do-
32.	Shri Gaylussac M. Momin, Block Coordinator, Poshan Abhiyan, ICDS, Resubelpara.	-do-	-do-
33.	Shri Didimus R. Marak, Block Coordinator, Kharkutta, ICDS Project.	-do-	-do-
34.	Shri Susang R. Sangma, Asstt. Engineer, MGNREGA, SRES-DID, NGH.	-do-	-do-
35.	Shri Dimrim Banang Sangma, Asstt. Engineer, Resubelpara C&RD Block.	-do-	-do-
36.	Shri Walton N. Areng, ISA Coordinator, PHE, Resubelpara.	-do-	-do-
37.	Smti Chongme Ch. Momin, Field Engineer, MBMA, Kharkutta C&RD Block.	-do-	-do-
38.	Dr. Begya Marak, AH&Vety. Department, Mendipathar, North Garo Hills.	-do-	-do-

39.	Shri Macfarlan M. Sangma, DFSIBCB, DMMU, MSRLS, NGH.	-do-	-do-
40.	Shri Tengsrang D. Sangma, APO, Bajengdoba C&RD Block.	-do-	-do-
41.	Shri Silgrak S. Sangma, DPM, JJM, PHE Resubelpara.	-do-	-do-
42.	Shri Johnsonbruch Marak, JE, PHE, Mendipathar.	-do-	-do-
43.	Shri Chubath R. Marak, JE, PHE, Mendipathar.	-do-	-do-
44.	Shri Rickchak A. Sangma, BFS, NRLM Resubelpara C&RD Block.	-do-	-do-

*sd-*  
(M.M. Sangma),  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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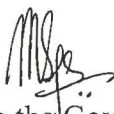
MEMO.NO. LJ (B) 17/2019/235-A,

Dated Shillong, the 18<sup>th</sup> March, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. Deputy Commissioner (Election), North Garo Hills District, Resubelpara, with reference to letter No. NGH/ELE/EMC-1/2024/30, Dt. 16.3.2024.
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

*By Order etc.,*

  
Joint Secretary to the Govt. of Meghalaya  
Law (B) Department  
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